

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1107
ANSWERED ON 12/12/2023

TRANSITION TO CLEAN ENERGY BY 2030

1107. SHRI IMRAN PRATAPGARHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of the initiatives being taken for the development of clean energy in the country;
- (b) whether Government has any concrete strategy to achieve the 2030 target of producing more than fifty percent of the country's power needs using renewable sources; and
- (c) if so, the steps taken to achieve the clean energy target by 2030?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) India had pledged in its NDCs in COP-21 in Paris that by 2030, it will have 40 percent of its installed power generation capacity from non-fossil fuel sources. It achieved this target in 2021- nine years in advance.

Today, India's installed power generation capacity from non-fossil source is 186.46 GW – which is 43.82 percent of its total installed capacity. In addition, it has 114.08 GW under implementation. As a result of India achieving its target before time, it pledged at COP-26 in Glasgow that by 2030 the country shall have 50 percent of its installed capacity coming from non-fossil sources.

The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Specifying the minimum share of consumption of non-fossil resources by designated consumers, including Distribution Companies, up to 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- Notification of prescribed trajectory for RE power bids of 50 GW/ annum to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.
